

ITEM NO.801

COURT NO.1

SECTION IVA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 13170/2015

(Arising out of impugned final judgment and order dated
30/03/2015 in WP No. 13215/2015 passed by the High Court Of
Karnataka At Bangalore)

K.M. VAMANA MURTHY

Petitioner(s)

VERSUS

CANARA BANK

Respondent(s)

Date : 29/04/2015 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s) Mr. Rajesh Mahale,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 30.04.2015 before an appropriate Bench.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Vinod Kulvi]
Asstt. Registrar